

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 230 of 2013 &
I.A. 308 of 2013**

Dated: 27th September, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V J Talwar, Technical Member**

Chhatisgarh State Power Trading Co. Ltd. ... Appellant(s)

Versus

**Chhatisgarh State Electricity Regulator
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Ms. Suparna Srivastava

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 308 of 2013 (Appl. for stay) to the Respondents returnable on 30.10.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **30.10.2013.**

**(V.J. Talwar)
Technical Member
ss/ts**

**(Justice M. Karpaga Vinayagam)
Chairperson**